

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

Applicant(s):

Respondent(s):

Advocate for

Respondent(s):

Applicant(s) :

Notes of the registry

Orders of the Tribunal

MA No.290/00083/2016 in OA No.290/00089/2016

Date of Order : 07.04.2016

Mr. S.P. Singh, counsel for the applicant.

Mr. K.S. Yadav, counsel for the respondents.

By way of this Misc. Application, the applicant seeks permission to withdraw the OA No.89/2016. He is permitted to do so.

Accordingly MA No.83/2016 is allowed and the OA No.89/2016 is dismissed as withdrawn.


[Ms. Praveen Mahajan]
Administrative Member


[Dr.K.B. Suresh]
Judicial Member

Rss